NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No.249/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06-04-2017.

NAME OF THE PARTIES:

M/s. HUNGAMA DIGITAL MEDIA ENTERTAINMENT PVT. LTD.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

ORDER CSA 249/230-232/NCLT/MB/MAH/2017.

M/s. S.J. Agarwal & Associates is hereby appointed with ₹1,10,000/- remuneration to assist the Official Liquidator in filing his report.

Sd/-

Allowed, vide separate order.

Sd/-

V. NALLASENAPATHY

Member (Judicial)

B.S.V. PRAKASH KUMAR Member (Technical)